

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254 of 2013 &
I.A. No. 339 & 340 of 2013**

Dated : 20th January, 2014

Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant(s)

Versus

M/s Toshiba Corporation of India & Ors. ... Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, Post the matter on

10.02.2014.

COURT MATER